

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2191
ANSWERED ON:14.12.2004
IRREGULARITIES IN DELHI UNIVERSITY
Chowdhury Shri Adhir Ranjan;Singh Shri Uday

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is aware that Delhi University is regularly committing financial irregularities for the past several years and not following the directions of the Union Government for its financial management;
- (b) if so, the facts and details thereof;
- (c) whether the Union Government proposes to take any action against the Delhi University management for not following directives of the Government; and
- (d) if so, the details thereof?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH)

(a) to (d): The Government has not issued any general directions for financial management of the University of Delhi. According to the Statutes of the University, the management and administration of the revenue and property of the University are vested in the Executive Council subject to the control of the Court, which is the Supreme authority of the University. The accounts of the University are periodically audited by the Comptroller and Auditor General of India and the irregularities, if any, found during audit are rectified by the concerned authorities of the University.